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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 320/2021 and I.A. Nos.8420/2021, 13600-02/2022

RESIDENT DOCTORS ASSOCIATION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), RISHIKESH AND ORS.

..... Plaintiffs

Through: Mr. Kota Harshavardhan, Mr. Kshitij

Maheshwari, Mr.Arjun Malik, Ms.Asavari Jain, Ms. Sanya Kumar & Mr. Harshwardhan Thakur,

Advocates.

versus

## RAM KISHAN YADAV ALIAS SWAMI RAMDEV AND ORS.

..... Defendants

Through: Mr. P.V. Kapur, Senior Advocate

with Mr. Pulkit Gupta, Ms. Rhea Dube, Ms. Zoya Junaid, Mr. Sidhant Kapur, Ms. Kaveri Kapur & Mr. Shiv Raj Syal, Advocates for D1 & D2.

Mr. Inderbir Singh Alag, Senior Advocate with Mr. Pulkit Gupta, Ms.Rhea Dube & Ms. Zoya Junaid,

Advocates for D3 to D6.

Ms. Mamta Jha, Ms. Shruttima Ehersa & Mr. Vatsalva Vishal,

Advocates for D-8.

Mr. Deepak Gogia & Mr. Aadhar

Nautiyal, Advocates for D-9.

**CORAM:** 

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER 06.10.2022

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## I.A. 14657/2022

Reply is stated to have been filed on behalf of defendant No.3; which however is not on record.

Let the reply be brought on record.

Rejoinder, if any, be filed before the next date; with copy to the opposing counsel.

Mr. P.V. Kapur, learned senior counsel appearing for defendants Nos.1 and 2 and Mr. Inderbir Singh Alag, learned senior counsel appearing for defendants Nos. 3 to 6 submit that the application moved before the Hon'ble Supreme Court is likely to be taken-up soon.

Re-notify on 15<sup>th</sup> November 2022.

ANUP JAIRAM BHAMBHANI, J.

**OCTOBER 6, 2022**/*uj*